

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-104/2001/5047/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Shabnom Choudhury.
District & Sessions Judge, Bajali, Pathsala.

Dated Guwahati, the th 25 July, 2022.

Sub:- **Casual leave.**

Ref:- Your letter No. DJ/BJA/2022/296 dtd. 05.07.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 11.07.2022, 12.07.2022 and 13.07.2022 along with station leave permission from the evening of 08.07.2022 till the morning of 14.07.2022**, has been granted. The Civil Judge cum C.J.M., Bajali and in her absence the S.D.J.M.(M), Bajali would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-104/2001/5048/A, dated , 25-07-2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)